

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

Tr.No. (N)187/87

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A.K.Basu and another .. Applicants
vs.

Union of India and others .. Respondents

Coram: Hon'ble Member(A) Shri P.S.Chaudhuri
Hon'ble Member(J) Shri D.K.Agrawal

ORAL JUDGMENT:
(Per P.S.Chaudhuri, Member(A)) Date: 20-6-1990

Writ Petition No.2401 of 1979 was filed in the Nagpur Bench of the Bombay High Court on 26.9.1979. By order dated 12.9.1986 it was transferred to this Tribunal. It has been taken on the file of this Bench of the Tribunal as Transferred Application No.(N)187/87. In it, the applicants, who were employees of the Ordnance Factory, Ambajhari have inter-alia, challenged the circulars and promotions pertaining to reservation for SC/ST in the matter of promotion.

2. When this case ^{is} called on for final hearing none appeared for the applicants. appeared Mr. Ramesh Darda, learned advocate, for the respondents.

3. The record shows that applicant No.2 had died at Ichapore on 2.3.1984.

4. By order dated 25.4.1989 we had held that the application ~~xxxxxx~~(Petition) had abated ~~xx~~ as far as he was concerned.

5. The record also shows that the applicant(Petitioner No.1) had submitted a letter dtd. 23.5.1990 which has been registered as Misc.Petition No.381/90. In this Misc.Petition the applicant has requested that the case may be treated as closed since he has decided to withdraw the case.

6. In view of this position we dispose of this Tr.Application No.187/87 as withdrawn, with no order as to costs. Misc.Petition No.381/90 is also disposed of as allowed.

D.K.Agrawal

(D.K.AGRAWAL)
Member(J)

P.S.Chaudhuri

(P.S.CHAUDHURI)
Member(A)